

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 394 OF 2024**

IN THE MATTER OF:

Shivcharanjit SinghPETITIONER
VERSUS
State of Punjab & Ors. RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 10.02.2025)

Shivcharanjit Singh PETITIONER
VERSUS

- 1. State of Punjab**
Through Secretary,
Department of Science, Technology and Environment,
Government of Punjab,
Room No. 323, 3rd Floor , Punjab Civil Secretariat-2,
Sector 9,, Chandigarh – 160009
Email: secy.te@punjab.gov.in (RESPONDENT NO.1)
- 2. Commissioner Municipal Corporation, Bathinda**
Bhatinda Punjab, 151001
Email: cmcbathinda@gmail.com (RESPONDENT NO.2)
- 3. District Magistrate, Bathinda**
District Administrative Complex,
Bathinda 151001, Punjab
Email: de.btd@punjab.gov.in (RESPONDENT NO.3)
- 4. Chief Administrator, Bathinda Development Authority**
Chief Administration, B.D.A, Bathinda
B.D.A. Complex, Bhagu Road, Bathinda-151005, Punjab (RESPONDENT NO.4)
- 5. District Town Planner, Bathinda**
Model Town Road, Civil Lines, Bathinda, Punjab 151005
Email: dtpbathinda@gmail.com (RESPONDENT NO.5)
- 6. Punjab State Pollution Control Board**
Through Member Secretary,
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala
Email : msppcb@gmail.com (RESPONDENT NO.6)
- 7. M/s Omaxe Buildhome Pvt. Ltd.**
Omaxe City, Goniana Road, Bathinda-151201 (RESPONDENT NO.7)